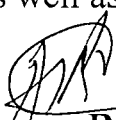



**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET

Applicant(s): APPLICATION No. of Respondent(s) :
Advocate for
Applicant(s) : Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<u>OA No.290/00000/2014 (Dy. No.1058/2014)</u> <u>Date of Order : 19.08.2015</u> None present for applicant. Despite giving so many opportunities to the applicant, the defects have not been removed. Accordingly, the OA is dismissed for non-removal of defects as well as for non-appearance. <div><div> [Arvind Jayram Rohee] Judicial Member</div><div> [Meenakshi Hooja] Administrative Member</div></div> Rss

Received 699
N/A
24/8/15